NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. C.P. (IB)/363(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2024

NAME OF THE PARTIES:- **Rajeev Amarlal Tripathi**
V/s
Shibani Rahul Suri

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Rita Yadav appeared for the Petitioner through VC. List this matter on

18.09.2024.

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT